

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 2358
TO BE ANSWERED ON- 01/08/2022

SKILL DEVELOPMENT IN TRIBAL AREAS

2358. SHRI RAJESHBHAI CHUDASAMA:
SHRIMATI JASKAUR MEENA:
SHRI ARJUN LAL MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has proposed/proposes to have any exclusive scheme/ project for skill development in tribal areas; and
- (b) whether the Government has taken any steps to establish Skill Development Centres in the country particularly in the under privileged blocks of tribal areas;
- (c) whether the Government is considering to cover districts of Rajasthan under this project; if so, the details thereof, district-wise and if not, the reasons therefor;
- (d) the details along with the funds allocated and utilized, State and district-wise including districts of Rajasthan;
- (e) whether the Government has decided any special policy for the Tribal Community; and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (d): Under Skill India Mission, the Ministry of Skill Development and Entrepreneurship (MSDE) has been delivering short term skills through **Pradhan Mantri Kaushal Vikas Yojana** (PMKVY) to the youth belonging to all sections of the society including tribal community. PMKVY has the mandatory provision of utilization of funds for tribals through Scheduled Tribe Component (STC). The details of fund allocation under Tribal Sub Plan in the PMKVY Scheme in FY 2022-23 are given below:

(Rs. In crore)

Scheme	Total Budget Estimates, 2022-23	Budget Estimates 2022-23 (ST component)
PMKVY	1442.00	111.12

Since 2015, an extensive Skill India network has been created viz. PMKVY 1.0, PMKVY 2.0 and PMKVY 3.0 training centres (including Pradhan Mantri Kaushal Kendra). MSDE through National Skill Development Corporation (NSDC) promotes establishment of model and aspirational skill centres known as Pradhan Mantri Kaushal Kendra (PMKK) for imparting skill training in every district throughout the country including the districts of Rajasthan. The list of PMKKs in tribal majority districts with more than 50% Scheduled Tribe (STs) population is placed at **Annexure 1**.

Ministry of Rural Development is also implementing two welfare schemes in the field of skill development for rural poor youth under the **National Rural Livelihoods Mission (NRLM)** for gainful employment and to eradicate poverty:

I. **Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY)** which is a placement linked skill development program for wage employment.

II. **Skill development through Rural Self Employment Training Institutes (RSETIs)** enabling a trainee to take Bank credit and start his/her own Micro-enterprise. Some of such trainees may also seek regular salaried jobs.

Both the above schemes of MoRD are aimed at increasing employability of rural poor youth either for wage or self-employment leading to economic and social development of youth of rural area of the country. Under both the schemes, candidates are provided skills for sustainable employment and self-employment. The state-wise details of tribals trained and placed/ settled including Rajasthan under both DDU-GKY and RSETI is at **Annexure 2**.

The Ministry of Tribal Affairs implements the scheme of **Pradhan Mantri Janjatiya Vikas Mission (PMJVM)** which inter alia comprises the component of 'Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) & Development of Value Chain for MFP' and 'Institutional Support for Development and Marketing of Tribal Products/Produce'.

The component "**Van Dhan Vikas Karyakaram**" under PMJVM aims to tap into traditional knowledge and skill sets of tribals by adding technology & IT to upgrade it at each stage and to convert the tribal wisdom into a viable economic activity. Since the launch of Van Dhan Yojana, TRIFED, which is the nodal agency at the national level for implementation of the scheme, has sanctioned 3225 Van Dhan Vikas Kendras associated with more than 9.63 lakhs beneficiaries in 25 States and 3 UTs of the country. It is envisaged that it would play a vital role in improving overall economy of tribal community

of our country. 921 VDVVKs are operational and total sale made by VDVVKs is to the tune of Rs. 2304.36 lakhs till date. The details of Year-wise and State-wise sanctioned VDVVKs including Rajasthan are at **Annexure 3**.

Also, TRIFED imparts skill up-gradation training from time to time to tribal beneficiaries associated with TRIFED for supply of tribal products under the scheme component 'Institutional Support for Development and Marketing of Tribal Products/Produce'. The details of different kind of skill trainings being imparted by TRIFED are as under:

- 1. Comprehensive Training Programme (CTP):** This Training is for 60 days with a budget of Rs. 3.70 Lakh for a batch of 20 beneficiaries per training.
- 2. Design Workshop Training (DWT):** To take the CTP beneficiaries to the next level, this training is designed to impart training for those products which have potential of including into main supply chain of Tribes India. The training is for 21 days for a batch of 20 beneficiaries with a budgetary provision of Rs. 2.00 Lakh per training.
- 3. Design & Technology up-gradation cum Production Workshop (DTPW):** The focus for this training is to develop design input and/ or new product development, technological adaptation and adoption of innovative technical process. This is conducted under the guidance of renowned designers for development of designs and products of international standing for both domestic & international markets. The training workshop is conducted for existing empanelled suppliers of TRIFED and is aimed for introduction of new product range in Tribes India. The training is for 60 days for a batch of 20 tribal beneficiaries with a budget of Rs. 8.50 Lakh.

Further, under Tech for Tribals Initiative, TRIFED has also initiated entrepreneurship training programs to Van Dhan beneficiaries, funds for which have been provided by the Ministry of Micro, Small and Medium Enterprises (MSME) under their **Entrepreneurship Skill Development Programme (ESDP)** scheme. Under the ESDP scheme, MSME has sanctioned an amount of Rs.1846.25 Lakhs to TRIFED for conducting ESDP training to Van Dhan beneficiaries. TRIFED has engaged 14 Training Partners covering 26 States sanctioning an amount of Rs.1825 Lakhs to whom Rs 895 Lakhs have been released. The Training Partners have so far completed trainings of 415 batches in the 15 States covering 10375 VDVVK beneficiaries.

Also, the Ministry provides funds for skill development / vocational training programmes to State Governments under the Schemes of '**Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)** and **Grants under Article 275(1) of the Constitution**. The details of funds provided for skill development and vocational training of tribal persons under the schemes 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution during last four years is at **Annexure 4**.

(e): Government is implementing Tribal Sub-Plan (TSP)/Schedule Tribe Component (STC)/Development Action Plan for STs (DAPST) for overall development of tribal people across the country. Besides Ministry of Tribal Affairs, 41 Central Ministries / Departments have been obligated for earmarking in the range of 4.3 to 17.5 percent of their total Scheme allocation every year as STC/TSP/DAPST funds for tribal development. STC/TSP/DAPST funds are spent by different Central Ministries / Departments under their schemes for various development projects relating to education, health, agriculture, irrigation, roads, housing, drinking water, electrification, employment generation, skill development, etc. for accelerated socio-economic development of Scheduled Tribes.

Annexure 1**Annexure 1 as referred to in reply to Part (a) to (d) of LSUQ No. 2358 for answer on 01.08.2022****List of PMKKs in tribal majority districts**

S. No	STATE	DISTRICT
1	Arunachal Pradesh	East Kameng
2		Lower Subansiri
3		West Siang
4		East Siang
5		Tirap
6		Papum Pare
7	Assam	KarbiAnglong
8		West KarbiAnglong
9		DimaHasao
10	Chhattisgarh	Bijapur
11		Uttar BastarKanker
12		Narayanpur
13		Jashpur
14		Surguja
15	Gujarat	Tapi
16		Valsad
17		The Dangs
18		Narmada
19	Himachal Pradesh	Kinnaur
20	Jammu & Kashmir	Leh
21		Kargil
22	Jharkhand	Lohardaga
23		Khunti
24		PashchimiSinghbhum
25		PurbiSinghbhum
26		Simdega
27		Gumla
28	Madhya Pradesh	Alirajpur
29		Barwani
30		Dhar
31		Dindori
32		Jhabua
33		Mandla

34	Maharashtra	Nandurbar
35	Manipur	Senapati
36		Tamenglong
37		Ukhrul
38		Chandel
39		Churcahndpur

Annexure 2

Annexure 2 as referred to in reply to Part (a) to (d) of LSUQ No. 2358 for answer on 01.08.2022

State-wise details of tribals trained and placed/ settled under both DDU-GKY and RSETI

ST candidates trained and placed under DDU-GKY									
Sl. No.	State/UT	FY 2019- FY 20		FY 2020 – FY 21		FY 2021 – FY 22		FY 2022-23 (till 30.06.2022)	
		Trained	Placed	Trained	Placed	Trained	Placed	Trained	Placed
1	Andhra Pradesh	1596	1305	454	222	142	173	24	5
2	Arunachal Pradesh	84	0	28	33	347	72	22	7
3	Assam	2253	2253	259	640	552	87	351	12
4	Bihar	832	263	108	153	461	98	136	2
5	Chhattisgarh	3740	1456	573	1349	2816	1245	802	16
6	Gujarat	1098	710	142	439	346	260	148	4
7	Haryana	0	7	0	4	1	1	0	0
8	Himachal Pradesh	62	39	0	5	5	0	11	0
9	Jammu and Kashmir	577	92	182	125	52	49	8	0
10	Jharkhand	4956	3298	510	863	2092	667	438	81
11	Karnataka	735	853	105	197	257	83	72	0
12	Kerala	709	379	232	159	291	63	26	13
13	Madhya Pradesh	3408	1962	274	320	2792	1338	987	99
14	Maharashtra	4015	3250	222	811	156	420	37	0
15	Manipur	617	209	138	103	304	38	0	0
16	Meghalaya	1260	588	71	140	449	188	230	0
17	Mizoram	551	358	37	88	164	95	135	0
18	Nagaland	1219	403	221	278	1100	623	309	7
19	Odisha	14531	10113	2718	3020	4963	2297	1072	201
20	Punjab	2	0	18	1	12	9	2	0
21	Rajasthan	2887	893	224	432	555	512	64	2
22	Sikkim	105	7	0	11	44	10	14	6
23	Tamil Nadu	284	76	12	47	211	94	86	4
24	Telangana	1308	1213	424	176	482	342	31	0
25	Tripura	536	249	19	238	464	72	151	8
26	Uttar Pradesh	178	42	41	31	302	68	111	4
27	Uttarakhand	216	45	69	61	580	118	111	40

28	West Bengal	987	523	94	190	106	392	208	0
29	Puducherry					3	0	0	0
30	A and N Islands					0	0	0	0
ST candidates trained and placed under RSETI									
Sl. No.	Name of the State	2019-20		2020-21		2021-22		2022-23 (Till 30.06.2022)	
		Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled
1	Andaman and Nicobar Islands	14	10	2	0	1	1	0	0
2	Andhra Pradesh	863	582	309	203	533	399	189	49
3	Arunachal Pradesh	209	294	18	57	225	0	0	158
4	Assam	3630	1934	2067	1463	3072	2523	1055	427
5	Bihar	491	393	254	165	388	183	88	46
6	Chattisgarh	3968	2771	2516	1207	4031	2667	845	214
7	D & N Haveli	647	448	490	372	419	350	58	2
8	Goa	0	0	0	0	0	0	0	0
9	Gujarat	5289	3092	3249	1688	4900	3933	1190	284
10	Haryana	17	3	3	9	2	6	1	0
11	Himachal Pradesh	198	236	90	58	236	132	79	4
12	Jammu & Kashmir	393	231	112	141	192	132	40	59
13	Jharkhand	4371	3534	3433	2334	3815	2828	795	192
14	Karnataka	2349	1992	1666	1106	2207	1853	494	300
15	Kerala	239	186	91	87	135	85	44	27
16	Lakshadweep	36	0	162	98	137	34	66	0
17	Madhya Pradesh	7766	5690	4947	4332	6905	5301	1645	436
18	Maharashtra	2105	1742	1796	1309	2442	1549	585	44
19	Manipur	442	291	251	222	329	282	75	85
20	Meghalaya	1624	966	959	687	1644	866	518	162
21	Mizoram	939	957	611	455	646	632	146	64
22	Nagaland	348	201	196	116	333	266	150	28
23	Odisha	5033	3739	3450	2842	3688	3004	1038	292
24	Pondicherry	1	0	0	0	0	0	0	0
25	Punjab	8	6	6	6	1	2	1	0
26	Rajasthan	4209	3006	4163	2311	4400	3623	759	804
27	Sikkim	142	213	60	70	54	49	5	0

28	Tamil Nadu	492	259	498	360	319	287	121	72
29	Telangana	911	794	372	303	612	530	238	31
30	Tripura	812	496	410	207	707	408	233	15
31	Uttar Pradesh	724	456	350	325	346	336	60	11
32	Uttarakhand	237	253	188	94	173	154	170	27
33	West Bengal	752	478	178	246	598	255	119	70
34	UT Ladakh	601	233	407	327	532	383	123	68

Annexure 3

Annexure 3 as referred to in reply to Part (a) to (d) of LSUQ No. 2358 for answer on
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State-wise details of beneficiaries under VDVK program

S.No	Name of State	Total No. of VDV Ks	Total No. of beneficiaries/forest gatherers	Amount Sanctioned (in Rs. lakhs)	Amount Released (in Rs. lakhs)	Survey	Trainings completed by VDVVKs	Number of operational VDVVKs	Total Amount of Sales (Rs. Lakhs)
1	Andhra Pradesh	415	123258	6162.9	3604	402	198	143	134.24
2	Arunachal Pradesh	85	25500	1275	637	16		0	0
3	Assam	302	92119	4530	2640	150	128	128	202.8
4	Chhattisgarh	139	41700	2085	2085	111	139	70	753.04
5	Dadra & Nagar Haveli and Daman & Diu	1	302	15	15			0	0.4
6	Goa	10	3000	150	82.5	1	0	1	27
7	Gujarat	116	34424	1721.2	1721.2	116	2	3	0
8	Himachal Pradesh	4	1110	55.5	41.8		0	0	0
9	Jammu & Kashmir	100	29791	1457	1457		0	0	0
10	Ladakh	10	3000	150	150	5	0	0	0
11	Jharkhand	39	11601	569.7	569.7	39	39	16	20.43
12	Karnataka	140	41748	2087.4	1186.2	14	28	25	7.25
13	Kerala	44	12038	597.25	396.125	26	8	16	2.5
14	Madhya Pradesh	107	32160	1605	1447.5	107	86	62	13.52
15	Maharashtra	264	79350	3960	2460	156	0	32	107.35
16	Manipur	200	60403	2996.8	2075.975	167	139	139	278.12
17	Meghalaya	39	11835	584.1	584.1	9		6	0.16
18	Mizoram	159	46168	2306.55	1444.05	115	44	74	132.79
19	Nagaland	206	61798	3089.9	2129.9	92	70	110	135.01
20	Odisha	170	50094	2479.25	2374.25	115	46	51	348.14
21	Rajasthan	479	144803	7135.6	3753.2	246	19	11	57.28
22	Sikkim	80	23801	1169.05	1169.05	43	0	7	6.82
23	Tamil Nadu	8	2400	120	112.5	7	7	1	64.35
24	Telangana	17	5100	255	255		17	0	0
25	Tripura	32	8893	436.95	331.55	19	15	21	7.19
26	Uttar Pradesh	25	7238	359.55	209.55	8	12	5	4.9
27	Uttarakhand	12	3605	179.95	127.45	10	11	0	1.07
28	West Bengal	22	6719	329.35	329.35	22	0	0	0
		3225	963958	47863	33388.95	1996	1008	921	2304.36

Annexure 4

Annexure 4 as referred to in reply to Part (a) to (d) of LSUQ No. 2358 for answer on 01.08.2022

Details of funds provided for Skill development and Vocational training of tribal persons under the schemes 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution during last four years

(Rs. in lakh)

S No	Name of State	2018-19	2019-20	2020-21	2021-22
		Funds approved	Funds approved	Funds approved	Funds sanctioned
1.	Andhra Pradesh	0.00	0.0	0.00	0.00
2.	Arunachal Pradesh	0.00	15.00	0.00	0.00
3.	Assam	300.00	0.0	440.00	0.00
4.	Bihar	0.00	0.0	138.79	0.00
5.	Chhattisgarh	0.00	410.00	912.00	0.00
6.	Gujarat	1608.00	1640.58	1070.00	1504.64
7.	Himachal Pradesh	363.25	360.85	160.00	0.00
8.	Jammu & Kashmir	0.00	0	0.00	0.00
9.	Jharkhand	3125.00	700.00	1800.00	0.00
10.	Karnataka	0.00	250.00	1540.08	0.00
11.	Kerala	0.00	0.0	0.00	0.00
12.	Madhya Pradesh	0.00	0.0	1120.55	0.00
13.	Maharashtra	779.74	750.88	850.00	0.00
14.	Manipur	273.48	172.32	698.17	150.00
15.	Meghalaya	0.00	0.0	377.60	0.00
16.	Mizoram	654.97	90.00	210.00	150.00
17.	Nagaland	205.00	320.00	100.00	0.00
18.	Odisha	3250.00	2200.00	299.00	0.00
19.	Rajasthan	504.00	800.00	675.00	0.00
20.	Sikkim	21.00	10.00	170.00	0.00
21.	Telangana	600.00	150.00	75.75	0.00
22.	Tripura	0.00	178.00	59.70	0.00
23.	Uttar Pradesh	200.00	86.00	279.82	0.00
24.	Uttarakhand	108.43	0.0	206.60	0.00
25.	West Bengal	900.00	1013.04	695.00	0.00
Total		12892.87	9146.67	11878.06	1804.64
